

Form IV**Details of the persons acting in concert (as defined in explanation 1(c) to section 12 B of Banking Regulation Act, 1949)
with the individual promoter of the group**

S.No.	Name of the person*	Date of birth	Nature of Relationship with the individual promoter	Residential status as per FEMA	Father's name	PAN no.	DIN no.	Income tax circle to which the individual belongs to	Proposed shareholding in the bank	
									In Rs.	In %

*(including previous names, if any)